

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/3807/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 15th October, 2020

Sub: **Casual leave .**

Ref:- Your letter No. MACT(S) 461 dtd. 13.10.2020

Madam,

I am directed to inform you that your prayer for casual leave on 12.10.2020, has been granted.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/1996/3808 /A, dated 15.10.2020

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)